

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/134/ (IB)/2017

NAME OF THE PETITIONER(S)

: DECCAN EVENT MANAGEMENT PVT LTD

NAME OF THE RESPONDENT(S)

: LAND MARVEL CONSTRUCTION INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.2.61. 2017

ORDER

Counsel for petitioner present. Director of the respondent company present and stated that the matter is almost settled and they have sent a proposal for settlement to the other side. He prayed time for filing joint memo of compromise. Time extended at request finally. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)